

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
(SM APPEAL BRANCH)

Dated:-02/03/2017

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 02/03/2017 stand adjourned and the next date of hearing will be given in due course alongwith the adjournment notices.

By order

  
Technical Officer (SM)

CC to:r

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/  
Dy.Registrars/AssistantRegistrars/BarAssociation /CDR/SDRS/Notice  
Board/website/Guard file

  
Technical Officer  
(SM)